



## MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

### Cause List Date 22-02-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Misc. Petition No. 159/2017 Lokendra Sharma Vs. State	Madhav Mitra	Munindra Kaushik
2	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Civil Writ Petition No. 17292/2016 Aashutosh Vashishth Vs. Dr. Tejkumar Vashishth	Satish Khandal	Manish Sharma
3	Sh. A.R. Patvardhan, RHJS(Retd.)	S.B. Civil Writ Petition No. 370/2017 Omprakash Vs. Radheyshyam	J.P. Goyal	R.K. Agarwal
4	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Civil Misc. Appeal No. 1097/2010 Smt. Neeraj Sharma Vs. Sudhman Sharma	Anil Jain	S.K. Sharma
5	Sh. J.D. Sharma RHJS (Retd.)	S.B. Cr. Misc. Petition No. 226/2017 & 5660/2016 Kapil Kumar Vs. State	Gaurav Gupta	R.R. Rurjar, PP
6	Sh. N.M. Ranka Sr. Advocate	S.B. Arbitration Application No. 37/2016 Vivek Bhatia Vs. Sanjay Thakur	Pardeep Malik	Abhinav Sharma
7	Sh. Ashwani Chobisa, Advocate	S.B. Cr. Revision Petition No. 1415/2016 Bhupendra Balothiya Vs. Smt. Kiran Kalothiya	Rajesh Kumar Sharma	Rani Bhandari
8	Sh. Vikas Jain Advocate	S.B. Cr. Revision Petition No. 821/2016 Virendar Vs. Smt. Pinky	Dinesh Bishnoi	Anshul Sharma
9	Sh. Manish Kumawat, Advocate	S.B. Cr. Misc. Petition No. 2478/2014 Rajendra Kumar Gupta Vs. State	Mahesh Gupta	S.R. Sharma
10	Sh. Ashok Sharma Advocate	S.B. Civil Transfer Application No. 135/2016 Neelam Chabra Alias Neelu Chabra Vs. Manish Kumar Jain	Amit Gupta	Vijay Choudhary
11	Smt. Alka Bhatnagar, Advocate	S.B. Cr. Misc. Petition No. 4208/2016 Tarachand Vs. State	Manish Choudhary	Dinesh Pareek
12	Raj Kumar Yadav Advocate	S.B. Cr. Misc. Petition No. 4364/16 Tarun Chandak Vs. State	M.P. Singh	Virendra Godara
13	Sh. Harish kumar Tripathi, Advocate	D.B. Civil Misc Appeal No. 3595/2015 Smt. Seema Vs. Narendra Kumar	Alias Khan	R.R. Goyal
14	Sh. Sudesh Bansal, Advocate	S.B. Civil First Appeal No. 28/03 Bheekha Ram Vs. Smt. Sairi	V.K. Tamoliya	Reashm Bhargava
15	Sh. Bhuvnesh Sharma, Advocate	S.B. Cr. Misc. Petition No. 4142/2016 Rahul Soni Vs. State	Madhav Sharma	Vijay Chaudhary

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
(Anu Chaudhary)

Full Time Secretary, RHCLSC  
Mediation Centre,  
Rajasthan High Court,  
Jaipur

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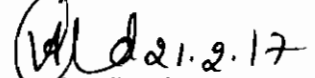
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S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil Misc. Appeal No. 1595/2008 Chandrakala Vs. Mahaveer	A.K. Pareek	Deepak Pareek
2	Sh. Suresh Pareek Sr. Advocate	S.B. Civil Second Appeal No. 428/2010 Ramavater Vs. Brij Mohan	O.P. Meena	Dinesh Chand Kala
3	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Civil Writ Petition No. 16816/2016 Smt. Jigyasa Gautam Vs. Gyan Prakash Gautam	A.K. Bhargava	Shailesh Prakash Sharma
4	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 6467/2016 Naveen Vs. State	Amitabh Vijaywargia	Pradeep Sharma
5	Ms. Chandra Kanta Gupta, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 2888/2016 Mukut Bihari Vs. State	P.C. Bhandari	Anil Upman
6	Ms. Chandra Kanta Gupta, RHJS (Retd.)	S.B. Cr. Revision Petition No. 1431/2016 Arvind Kumar Vs. State	Ms. Sakshi Vashishth	Ms. Soniya Shandilya
7	Sh. P.K. Kasliwal, Advocate	S.B. Civil Writ Petition No. 3029/2015 Mahendra Koolwal Vs. Jai Gopal Madan	Saransh Saini	Mahesh Gupta
8	Sh. Ashwani Chobisa, Advocate	S.B. Civil Writ Petition No. 3944/2008 Smt. Manni Devi Vs. Samda Ram	Babu Lal Sharma	Bharat Sharma
9	Sh. Pankaj Gupta, Advocate	S.B. Civil Second Appeal No. 432/06 Shakir Husain Vs. Kadir Khan	S. Zakawat Ali	Sanjay Mehrishi
10	Ms. Raj Sharma, Advocate	D.B. Civil Misc. Appeal No. 5210/2016 Subhaschandra Sharma Vs. Smt. Neetu Sharma	Giriraj Sharma	Dr. Bharti Sharma
11	Ms. Anupama Chaturvedi, Advocate	S.B. Cr. Misc. Bail Application No. 10640/16 Kalpdeep Mathur Vs. State	Alka Bhatnagar	Chetan Kumar Jain
12	Smt. Madhuri Singh, Advocate	S.B. Cr. Writ Petition No. 184/2016 & 286/2016	Umesh Vyas	Navalsingh Sikarwar

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